

violations scheduled to be held on the 2nd November, 1964 has been postponed indefinitely at the instance of Pakistan;

(b) if so, the reasons advanced by Pakistan therefor; and

(c) Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) The talks had to be postponed on the grounds of the convenience of the Pakistan Government.

(c) Considering the importance that the Government of India attach to the matter, they are disappointed at the postponement of the talks. It is hoped that the talks will not be unduly delayed.

Contributions to U. N. Funds.

- *18. {
 Shri Hem Barua;
 Shri D. C. Sharma;
 Shri Surendra Pal Singh;
 Shri R. G. Dubey;
 Shri Yashpal Singh;
 Shri P. C. Borooah;
 Shri Bibhuti Mishra;
 Shri K. N. Tiwary;
 Shri Vidya Charan Shukla;
 Shri Umanath;
 Shri M. N. Swamy;
 Shri Imbichibava;
 Shri P. R. Chakraverti;
 Shri Hukam Chand
 Kachhavaiya;

Will the Minister of **External Affairs** be pleased to state:

(a) whether it is a fact that certain members of U.N.O. have refused to pay their contributions (financial) to the U. N. Funds and for which the U. N. proposes to take action against these defaulting members; and

(b) if so, Government's reaction to this U. N. move?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b).

No Member State has refused to pay its contribution to the regular budget of the United Nations. However, some countries have declined to contribute towards the expenses in respect of peace-keeping operations in the Congo and the Gaza as they consider that such contributions are not obligatory. This issue is likely to come up before the forthcoming Session of the U. N. General Assembly and the question of action, if any to be taken in that matter will be debated at that stage.

India has contributed fully towards the expenses on the Congo and Gaza operations. India has also accepted the principle of collective responsibility for U. N. peace-keeping operations and has recommended to other Member States to accept this principle. At the same time, India believes that this is a political issue and that it should not be sought to be settled only on a legal basis.

Pak. Firing Near Tripura

- *19. {
 Shri Yashpal Singh;
 Shri Hem Barua;
 Shri S. M. Banerjee;
 Shri P. R. Chakraverti;
 Shri P. C. Borooah;
 Shri D. C. Sharma;
 Shri Naval Prabhakar;
 Shri Kajrolkar;

Will the Minister of **Defence** be pleased to state:

(a) whether East Pakistan Rifles fired on Indian labourers engaged in constructing a protective embankment on the bank of the Muhuri river near Beloniya town in Tripura on the 9th October, 1964;

(b) if so, how much damage was caused to the Indian property; and

(c) the action taken in the matter?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) Yes, Sir.

(b) No damage was caused.

(c) A strong protest has been lodged with the East Pakistan Government. To ensure the security of Indian nationals, police force was posted at the spot.

कूटनीतिज्ञता की शिक्षा

*20. { श्री विभूति मिश्र :
श्री क० ना० तिवारी :

क्या बंदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कूटनीतिज्ञता की शिक्षा में भारत अन्य देशों की अपेक्षा पीछे है; और

(ख) यदि हाँ, तो देश में कूटनीतिज्ञता की उपयुक्त शिक्षा दिलाने के स्तर में सुधार करने के लिये सरकार द्वारा कोई योजना बनाई जा रही है ?

बंदेशिक कार्य मंत्री (श्री स्वर्ण सिंह) :

(क) ऐसा कोई प्रमाण नहीं है जिससे यह संकेत मिलता हो कि भारत राजनय (डिप्लोमेसी) के प्रशिक्षण के क्षेत्र में अन्य देशों से पिछड़ा हुआ है। भारतीय विदेश सेवा अधिकारियों के प्रशिक्षण का वर्तमान कार्यक्रम दो से तीन वर्ष तक का है और व्यापक है। अन्य बातों के साथ-साथ, इस में ये सम्मिलित हैं : नेशनल अकाडेमी आफ एडमिनिस्ट्रेशन, मम्बई में 6 महीने का आधारभूत पाठ्यक्रम, विदेश मंत्रालय के विभिन्न प्रभागों में प्रशिक्षण, इंडियन स्कूल आफ इन्टरनेशनल स्टडीज में चार महीने की शिक्षा और विदेश-स्थित किसी मिशन में और प्रशिक्षण।

(ख) प्रश्न नहीं उठता।

Cease-Fire Violations in J & K

{ Shri P. C. Borooah:
Shri Yashpal Singh:
Shri Vidya Charan
Shukla:
Shri Vishram Prasad:
*21. { Shri Bagri:

Shri Rameshwar Tantia:
Shri S. M. Banerjee:
Shri Daji:
Shri Naval Prabhakar:
Shri P. R. Chakraverti:
Shri S. N. Chaturvedi:
Shri Onkar Lal Berwa:
Shri Gulshan:
Shri Prakash Vir Shastri:
Shri Jagdev Singh
Siddhanti:
Shri Daljit Singh:
Shri Y. S. Chaudhary:

Will the Minister of Defence be pleased to state:

(a) the number of intrusions made by the Pakistanis into Indian territory across the cease-fire line in Jammu and Kashmir, during the past two months;

(b) the broad outlines of these intrusions;

(c) the number of persons killed in these incidents; and

(d) the steps taken to deal with the situation to prevent such intrusions effectively?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju):

(a) There were 78 cases of intrusions by the Pakistanis during the months of September and October 1964. In addition, there were 338 cases of firing from across the Cease-fire line, strengthening of defences etc. by Pakistan during this period.

(b) The salient features of these intrusions are as follows:

Their depth from the Cease-fire Line varies from 200 yards to 4 miles. The aim of the Pakistani intruders is to attack a remote village or a post or picquet held by a small body of our security forces so as to overwhelm it and do as much damage and destruction as possible before help can arrive. The attacks are well planned and pressed with determination. The numbers taking part in these incidents have also increased. Armed intruders in the guise of